

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE V.G.ARUN

THURSDAY, THE 5TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

O.P(C)TMP.NO.2 OF 2020

Petitioner

R. Sankar,
Rama Nivas, Kacheri Ward, Kollam
Former Secretary Social Justice Foundation,
TC 46/1107, Sara Building, Aryasala,
Thiruvananthapuram

BY ADV.SRI.R.KRISHNA RAJ

Respondents

H.K.Radhakrishnan,
Receiver (Returning Officer)
Social Justice Foundation
Room.No.108, Sree Puthen Kovil Bhgavathi Temple
Building,
Petta, Thiruvananthapuram.

THIS ORIGINAL PETITION HAVING COME UP FOR ADMISSION
ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

V.G.ARUN, J.

O.P(C).TMP.No. 2 of 2020

Dated this the 5th day of May, 2020.

ORDER

Admit.

Issue notice before admission to the respondent through e-mail.

Learned counsel for the petitioner submits that the e-mail address of the respondent is "radhakrishnanhk@yahoo.com".

The petitioner shall pay the requisite process fee at the time of submitting the hard copies of the original petition.

Post on 8.5.2020.

**V.G.ARUN
JUDGE**

vgs